

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).716-717/2011

H.P. MATHUR & ORS.

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY & ORS.

Respondent(s)

[ONLY IA NO. 76084/26 IN CA NO. 7880-82/11 IS LISTED UNDER THIS
ITEM] [TO GO BEFORE THREE HON'BLE JUDGES]

WITH

C.A. Nos. 7880-7882/2011 (III-A)

FOR EARLY HEARING APPLICATION ON IA 76084/2026

IA No. 76084/2026 - EARLY HEARING APPLICATION

Date : 22-05-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Mr. E. C. Vidya Sagar, AOR

For Respondent(s) Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Mr. Yashveer Singh, Adv.
Mr. Kartikey Bansal, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR

Mr. Vinayak Mohan, Adv.

Mr. Kedar Nath Tripathy, AOR

Mr. E.C. Vidya Sagar, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.76084/26 In CA No.7880-82/2011

List the appeals for hearing before an appropriate Bench
after Partial Court Working Days.

IA No.76084/26 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR

